

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1313
TO BE ANSWERED ON- 11/12/2023

PM ADI ADARSH GRAM YOJANA

1313. SHRI DUSHYANT SINGH:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of villages identified under the Pradhan Mantri Adi Adarsh Gram Yojana specifically for the state of Rajasthan and total funds allocated to the scheme so far, State-wise;
- (b) the phase-wise progress of Pradhan Mantri Adi Adarsh Gram Yojana;
- (c) whether the Government has set any timeline to complete the project and works which are identified under the scheme;
- (d) if so, the details thereof; and
- (e) the details of the villages sanctioned for the current phase i.e. for the year of 2023?

ANSWER

MINISTER OF TRIBAL AFFAIRS
SHRI ARJUN MUNDA

(a) to (e): Government has formulated the scheme of 'Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)' for integrated development of villages in time bound manner during the years 2021-22 to 2025-26. Under the Scheme, 36,428 villages having at least 50% tribal population and 500 STs across States / UTs with notified STs have been identified for undertaking development programmes / activities. Out of which a total of 4302 villages have been identified in the State of Rajasthan. The Scheme envisions to bridge gaps prominently in 8 sectors of development viz. Road connectivity (Internal and Inter village /block), Telecom connectivity (Mobile /internet), School, Anganwadi Centres, Health Sub- Centre, Drinking water facility, Drainage and solid waste management and bring about saturation. The state-wise details of villages identified under the scheme of 'PMAAGY' and year-wise funds released to the States alongwith details of Village Development Plans (VDPs) approved by the Ministry is at **Annexure**.

Annexure referred in reply to part (a) to (e) of Lok Sabha Unstarred Question No. 1313 for 11.12.2023 regarding “PM Adi Adarsh Gram Yojana”

(Rs. in lakh)

S. No.	Name of State	Total Villages identified under PMAAGY	Funds Released			Total VDPs Approved as on 6.12.2023
			2021-22	2022-23	2023-24	
1	Andhra Pradesh	517	-	-	-	-
2	Arunachal Pradesh	141	733.68	-	-	-
3	Assam	1700	8743.02	11538.22	7182.38	1700
4	Bihar	184	774.44	0.00	-	-
5	Chhattisgarh	4029	15595.80	23021.82	-	1530
6	DNDD	55	-	173.23	-	-
7	Goa	21	-	-	-	-
8	Gujarat	3764	15916.78	19401.76	-	1562
9	Himachal Pradesh	90	377.03	288.09	-	37
10	J & K	302	-	932.39	-	119
11	Ladakh	132	-	470.525	-	50
12	Jharkhand	3891	6531.79	6915.28	-	641
13	Karnataka	507	2139.90	937.48	-	370
14	Kerala	6	0.00	-	-	6
15	Madhya Pradesh	7307	12268.76	27694.54	-	2523
16	Maharashtra	3605	-	13485.50	-	1542
17	Manipur	254	427.98	295.47	-	44
18	Meghalaya	836	-	3342.30	-	-
19	Mizoram	344	580.83	1818.605	-	135
20	Nagaland	530	886.53	2233.97	-	326
21	Odisha	1653	2771.68	1001.24	-	784
22	Rajasthan	4302	7224.71	15269.66	-	1566
23	Sikkim	62	-	-	-	62
24	Tamil Nadu	167	285.32	285.62	-	112
25	Telangana	533	2262.18	1681.035	-	428
26	Tripura	375	631.78	904.48	-	344
27	Uttarakhand	64	-	-	-	-
28	Uttar Pradesh	183	-	-	-	-
29	West Bengal	874	-	3495.20	-	-
	Total	36428	78152.21	135186.40	7182.38	13881

Note: Nil fund release and nil VDP approval, as the case may be is due to pending UCs, SNA balance and non-submission of VDPs by the State.
